

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

27.

CP/231(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.09.2023**

NAME OF THE PARTIES: Indospace Mommasandra Logistics
Park Private Limited

SECTION: 66 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Harsh C. Ruparelia, Authorized Representative on behalf of the Petitioner present.
2. Heard the Ld. Authorized Representative for the Petitioner Company and perused the records. **Reserved for orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)